NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 139/17 in CP(IB) No.21/ BB/ 17	-	For Clarificatio- non	Rule 7 of IB	Aegan Batteries Pvt.Ltd

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

Matter is listed today, since R.P is appointed and has submitted Minutes of 2nd Meeting of Committee of Creditors and further intimated that, in course of passing of time, he would request the Tribunal for further directions. It is entirely left R.P to approach the Tribunal whenever issues are necessary. Registry is directed to list it only when R.P approaches the Tribunal.

Member (T)

Member (J)